Annexure-5 Name of the corporate debtor: M/s Kasargod Power Corporation Limited: Date of commencement of CIRP: 19/01/2024: List of creditors as on:13/03/2024 List of operational creditors (Workmen)

| | (Amount in a | | | | | | | | | | | | | |
|------------|-----------------------------|-------------|-----------------------|---------|--------------------------------|----|------------------------------|---|-------------------------|--|--------------------------|----------|---|--|
| SI. No. | Name of authorised | | | | Details of claim admitted | | | | Amount of | Amount of any | Amount of claim under | | | |
| | representa- tive, if any | work man | Date of receipt | claimed | Amount of claim admitted | of | Whether related party? | % Voting Share in CoC, if applicable | conting ent claim | mutual dues, that may be set-off | verification | admitted | · | |
| | NIL | | | | | | | | | | | | | |